

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph:23753942 Fax- 23753923

Petition No.065/MP/2013-

Dated: 19.09.2014

To

The General Manager (Commercial)
Neyveli Lignite Corporation Limited
P.O.Neyveli-607801, Cuddalore District,
Tamil Nadu.
Regd. Office:135 Periyar EVR High Road,
Kilpauk, Chennai-600010.

Subject: NLC Petition No.65/MP/2013- NLC Mines- Increase in O&M
Expenses on account of wage revision & pay hike to Employees
of NLC mines.

Reference: Lr. No;NLC/GM/Comml/65-MP-2013/F130/2014 dated 12.9.2014.

Sir,

With reference to your letter dated 12.09.2014 on the subject
cited above. In this regard I am directed to inform you that extension of time
is allowed up to 10.10.2014. You are , therefore, requested to file the
requisite information on or before 10.10.2014.

sd/-
Viapn Sharma
Bench Officer.

